

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,  
Allahabad Bench, Allahabad.

Original Application No. 711 of 1996  
this the 5th day of February 2001.

HON'BLE MR JUSTICE R. R. K. TRIVEDI, VICE-CHAIRMAN,  
HON'BLE MR M. P. SINGH, ADMINISTRATIVE MEMBER.

Brijendra Nand Tewari, aged about 38 years, S/o late Sri Sahabzada,  
Tewari, R/o Village & Post Bheda Kadad, District Deoria.

... Applicant.

By Advocate : Sri Rakesh Verma.

Versus.

Union of India through Secretary, Ministry of Communication,  
New Delhi.

2. The Senior Superintendent of Post Offices, Deoria  
Division, Deoria.

3. The Chief Post Master General, U.P. Region, Lucknow.

... Respondents.

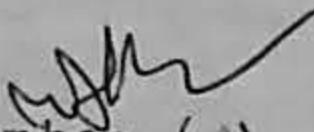
ORDER (ORAL)

JUSTICE R. R. K. TRIVEDI, VICE-CHAIRMAN.

By this application, the applicant has prayed for a direction to the respondents not to interfere with the peaceful working of the applicant as Extra Departmental Branch Post Master, Bheda Pakad, District Deoria. It appears that the applicant was allowed to discharge the functions of E.D.B.P.M., Bheda Pakad District Deoria on death of his father on 11.8.94. It is not disputed that the applicant is not qualified for the post of EDBPM. In the circumstances, though, the applicant was permitted <sup>for some</sup> time to discharge the function as a matter of stop gap arrangement, no right is credited in his favour to continue on the said post. Therefore, he is not entitled to any relief claimed in the Q.A.



2. In view of the above, the O.A. is ~~accordingly~~ dismissed. No order as to costs.

  
Member (A)

  
Vice-Chairman

Allahabad; Dated : 5.2.2001.

GIRISH/-